

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 12-06-2020

1. SUIT 100879/2014
ORDER
SHASHI JATIA AND ANR
Vs SHIV KUMAR JATIA AND ANR
2. SUIT 103122/2012
JUDGMENT
PAINJAIN V PATIL
Vs KASHINATH KADU S A ABHYANKAR MS
MAHALAKSHMI GANAPATHY
3. SUIT 109156/1994
ARGUMENTS
JAMIL AHMED ADMIKARI
Vs EAST INDIA HOTEL LTD AND ANR
4. SUIT 103353/2008
HEARING
PRIYANKA CO-OPERATIVE HOUSING SOCIETY LIMITED
Vs MS LILY ANKUSH SAWANT 3 ORS
5. SUIT 108081/1994
REJOINDER
PUSHPADEVI SUSHIL KUMAR MODI AND ANR
Vs DEORA KEDIA DEV CO PVT LTD
- Sub Matter: NOTICE OF MOTION/0103924/2017
6. SUIT 104143/1985
NM FOR HEARING
KISHANCHAND P.GUPTA
Vs MRS.MINOO PAVRI SHRI H.V.CHANDE SHRI R.S.KHATIB
- Sub Matter: NOTICE OF MOTION/0101572/2017
7. SUIT 106274/2006
VIJAY MORESHWAR VAITY AND 5 ORS
Vs MANKUBAI MOTIRAM KOLI AND ANR
8. SUIT 106503/2003
NANDKUMAR DHWARKANATH HARSHA J RAJPURKAR
PUROHIT
Vs VAIKUNTH CO-OP HSG SOCI R K DESAI ETY LTD
- Sub Matter: NOTICE OF MOTION/0103916/2018
09. SUIT 107292/2002
BANK OF INDIA
Vs KEYUR GHIODA AND ANR
- Sub Matter: NOTICE OF MOTION/0103238/2019
11. SUIT 107477/2002
M S SANGEETA RAMCHAND
Vs MUSTAN ABDUL HUSSAIN TAMBAWALA
- Sub Matter: NOTICE OF MOTION/0104247/2019
12. SUIT 107862/2001
SHREE RANISATI INVESTMENT AND FINANCE LTD
Vs THOMAS COOK I LTD AND ORS
- Sub Matter: NOTICE OF MOTION/0104161/2016
Sub Matter: NOTICE OF MOTION/0103326/2017

Sub Matter: NOTICE OF MOTION/0102768/2019

C/S HEARING

13. SUIT/0107352/2005 Chandrakant G Bagwe - H. C. N.M. No. 5 Of 2010
Vs Vandana K Raut And Ors

Sub Matter: NOTICE OF MOTION/101783/2018

CH/S ORDERS

14. SUIT 100685/1990 SGM PROPERTIES INVESTMENTS PRIVATE LIMITED.
Vs PURSHOTTAM M.RUNGTA AND OTHERS.

Sub Matter: CHAMBER SUMMONS/0102020/2019